

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION NO. 155
TO BE ANSWERED ON 03.08.2023

Drafting of Forest Conservation Amendment Bill, 2023

*155. SHRI BINOY VISWAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the Ministry took the help of any external agency/ies for drafting the Forest Conservation Amendment Bill 2023;
- (b) if so, the details thereof;
- (c) the amount of money paid to such agency/ies for the service provided on the Bill;
- (d) whether it is a fact that more such agencies applied for the project of the drafting of the Bill;
- (e) if so, the details thereof; and
- (f) the criteria adopted by the Ministry for the selection of such an agency for the drafting of the Bill?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (f) A Statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (f) of Rajya Sabha Starred Question No. 155 to be answered on Thursday, the 3rd August, 2023 on “Drafting of Forest Conservation Amendment Bill, 2023” by Shri Binoy Viswam

- (a) The Ministry has not taken the help of any external agency for drafting the Forest(Conservation) Amendment Bill, 2023.
- (b) to (f) In view of the (a) above, question does not arise.
